

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H.Jung, Member**

Petition No. 72/2006

In the matter of

Review of the order dated 9.5.2006 in Petition No. 3/2005- implementation of the Commission's order dated 6.9.2004 in Petition No.13/2004 regarding transmission tariff in North Eastern Region effective from 1.2.2000 to 31.3.2004 .

And in the matter of

Assam State Electricity Board, Guwahati ... **Petitioner**

Vs

1. Power Grid Corporation of India Limited, Gurgaon
2. North Eastern Regional Electricity Board, Shillong
3. North Eastern Electric Power Corporation Ltd., Shillong
4. National Hydro Electric Power Corporation Ltd., Faridabad
5. Meghalaya State Electricity Board, Shillong
6. Government of Arunachal Pradesh, Itanagar
7. Power & Electricity Deptt., Govt. of Mizoram, Aizwal
8. Electricity Deptt., Govt. of Manipur, Imphal
9. Department of Power, Govt. of Nagaland, Kohima
10. Department of Power, Govt. of Tripura, Agartala **Respondents**

Following were present:

1. Shri H.M.Sharam, ASEB
2. Shri K. Goswami, ASEB

**ORDER
(DATE OF HEARING: 10.8.2006)**

On the request of the representative of the petitioner, the petition has been taken up for hearing.

2. Heard. Admit.

3. The petitioner is directed to serve copy of the petition by 25.8.2006 on the respondents who may file their reply by 30.9.2006. The petitioner may file its rejoinder, if any, latest by 20.10.2006.

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3. List this petition for further directions after 24.10.2006.

sd-/
(A.H.JUNG)
MEMBER

sd-/
(BHANU BHUSHAN)
MEMBER

sd-/
(ASHOK BASU)
CHAIRPERSON

New Delhi, dated the 10th August 2006